

(c) which of the leading officers of the Industries Department of two districts and Union Government's were not present during the seminar and the reasons for absence;

(d) which of the specific industries particularly those for self-employed productive endeavour have been financed and otherwise helped to start by the District Industries Centres of the two districts respectively; and

(e) the specific steps being taken to encourage and help self-employed productive endeavours in Bihar including the above two districts ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA) : (a) to (e) Yes, Sir. The seminar discussed the National Small Industries Corporation's intensive Campaign for supply of machinery on hire purchase basis valued at Rs. 18.67 lakhs were received at the seminar.

General Manager, District Industries Centre, Madhubani could not attend the seminar due to pre-occupation. An officer of rank of Senior Manager and two Industrial Extension Officers took part on behalf of District Industries Centre, Madhubani.

Entrepreneurs are to be supplied machinery on hire purchase basis through National Small Industries Corporation for saw milling, oil milling, printing and Engineering works Under the self-employment scheme, in the first phase, educated unemployed are to get employment. For this applications are being received and are in the process of scrutiny.

Retention of I.P.S officers in Central Services after completion of Tenure

2342. SHRI BALAKRISHNA WASNIK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that certain

officers belonging to Indian Police Service : have been retained in the Central Government service within CISF, BPRD, CBI etc. much beyond their stipulated tenure of five years in Central Government as applicable to the level of Joint Secretaries to Government in the pay-scale of Rs. 2500/- to Rs. 2700/-.

(b) whether in view of their retention beyond five years in Central Service, much discontent is growing in the minds of those IPS Officers serving now in respective State Governments who are also entitled to serve the Central Government as well; and

(c) if so, the facts thereof including the number of such officers in Central Service who have since completed five years tenure and the action being proposed to be taken for their reversion to States ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) to (c) Under the existing instructions, no tenure period has been laid down for IPS officers of the rank of IG and above (Rs. 2500-2750 -) on deputation basis to Central Police Organisations; such as there is no question of overstay at the Centre or cause for any discontentment. Four Inspector General in Central Police Organisations such as BPRD, CBI, CISF and CRPF have occupied the post for over five years at the Centre, but there is at present no proposal to revert them to their parent Cadres.

Import of Second hand Machinery.

2343. SHRI ARUN KUMAR NEHRU : Will the Minister of INDUSTRY be pleased to state :

(a) the number of applications by various companies pending with the Capital Goods Committees for importing second hand machinery, as on 30 October, 1983; and

(b) the particulars of the companies permitted to import such machinery after 1 January, 1983 and the total cost involved ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA) : (a) and (b) Necessary information is being collected and shall be laid on the Table of the House shortly.

Pollution of Himalayas due to the Activities organised by Mountaineers and Trekkers

2344. SHRI MADHAVRAO SCINDIA: Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that during the activities organised by the Mountaineers and trekkers a large quantity of trash, garbage and waste material are left behind in the Himalayas creating pollution, and other problems;

(c) whether the Indian Mountaineering Foundation has prepared a plan to aid the Himalayas from pollution; and

(c) if so, the details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINGH) : (a) Yes, Sir.

(b) and (c) The Indian Mountaineering Foundation has taken the following measures to control pollutions in the Himalayas :—

- (i) Leaders of expeditions are required to give a written undertaking of the effect that they shall not damage or destroy any vegetation or burn or allowed to be burnt any juniper or other plants in the areas they visit, that they would carry adequate supply of kerosene or other fuel and ensure that the porters accom-

panying them also observe the same conditions, that they shall keep the camp sites clean and bury or burn all the rubbish. The Liaison Officers are asked to ensure compliance of these instructions ;

(ii) The State Governments have been approached to take punitive action against defaulters specially the poachers, graziers and other trespassers and to black list tourist agencies which do not take adequate care to avoid and prevent pollution ;

(iii) Help is offered to the Indian Expeditions to plant saplings in the areas they visit ;

(iv) Grants are given to organisations engaged in scientific work for the regeneration of plant life and replenishment in the degraded areas ;

(v) A booklet "While in the Himalaya—Do's and Don'ts" containing an appeal to the members of the expeditions to help keep the Himalayas clean is given to all expeditions ;

(vi) Lectures are arranged through the training institutions to educate the trainees and others about mountain environment and ecology and the value of flora and fauna.

The Indian Mountaineering Foundation fully supported the move to stop mountaineering and trekking expeditions going to the mountains inside the Nanda Devi Sanctuary and the areas has since been closed for a period of 5 years.

जिन व्यक्तियों की भूमि उद्योगों
के लिए अधिगृहीत की गई है
उनके परिवारों को रोजगार

2345. श्री विलास मुत्तेम्बार : क्या